

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 626
222/252/ND/2022**

IN THE MATTER OF:

M/s. Newport Construction Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section
U/s 252**

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

**For the Appellant
For the RoC**

**:
:Mr. Ssaaurabh Indura, Company
Prosecutor**

ORDER

Due to paucity of time, matter is now adjourned to **17.02.2023**.

**Sd/-
(Court Officer)**